

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON’BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON’BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.15/9/HDB//2018
NAME OF THE COMPANY	Kopalle Pharma Chemicals Pvt Ltd
NAME OF THE PETITIONER(S)	Ayeka International
NAME OF THE RESPONDENT(S)	Kopalle Pharma Chemicals Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Adv Dishit Bhattacharjee	AOR	9949936611	
Adv. Vinita Thakur	Assisting Counsel	8297584510	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Ms Vinita Thakur, learned counsel representing on behalf of Senior counsel submits that senior counsel in this case is not well and requested time. Post the case on 17.01.2018.



MEMBER (Tech)



MEMBER (Judl)